

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1036
ANSWERED ON - 13/02/2025

UNDOCUMENTED INDIAN IMMIGRANTS IN USA

1036. SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- a) whether Government has any data on the number of undocumented Indian immigrants currently residing in the United States, if so, details thereof;
- b) whether there is any plan to address the potential deportation of Indian nationals due to recent changes in US immigration policies under Trump administration, if so, details thereof;
- c) whether the Government provides any legal aid or financial assistance to Indians abroad, including undocumented immigrants, who face deportation or legal challenges, if so, details thereof; and
- d) whether the Government proposes to take up the cases of such immigrants for granting them work visas and legal status?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to d) The Government of India does not have data on the number of undocumented Indian immigrants residing in the United States. The reason is that these immigrants have legally exited India but have either overstayed their US visa validity, or have entered the US illegally or without valid documents. The Government of India continues to work in close coordination with the US Government in all instances of deportation. The list of persons identified for deportation by the US side is closely scrutinized and verified by various agencies of the Government of India. Only those persons who have been verified to be Indian nationals are accepted to be deported by the US Government to India. Aid and assistance to Indians abroad is provided as per laid down rules. The Government remains engaged on all issues pertaining to legal migration and mobility.
